

DIVISION BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 25/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RICHEM HEALTHCARE LIMITED V/S ROC, KANPUR & ANR.
UNDER SECTION	131(1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Shourya Nandwani, Adv.

: *For the Applicant Company*

ORDER

- 1. In the previous order dated 5th June, 2024, the notices were issued to the concerned authorities but there are no responses filed so far.**
- 2. Let the responses, if any, be filed within a period of two weeks.**
- 3. The matter is adjourned for further hearing on 21st August, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*